

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 102(ND)/2016
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. R.VARADHARAJAN
Hon'ble Member (J)


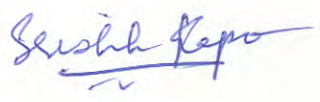
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 10.02.2017

NAME OF THE COMPANY

M/s. Shakuntala Devi Golyan & Anr .
Vs
M/s. Colorado Chattels Pvt Ltd. & Ors.

SECTION OF THE COMPANIES ACT:241/242

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

1.	Sh. Saawan Raza	Adv.	Petitioners	
2.	Sh. Shobhan Mahanti	Adv.	"	
3.	Sh. Mohd. Wasim Akram	Adv.	"	
1.	Ms. Ranjane Roy Ganvai, Adv	}	Respondents	
2.	Ms. Vasudha Sen, Adv			
3.	Mr. Prem Anand, Adv			
4.	Ms. Sushil Kapoor, Adv			

ORDER

For order see C.P. No. 27(ND)/2015.